F.No.A.12018/04/2013.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS
****
Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 4th February, 2017

To,

All the Cadre Controlling Authorities
under Central Board of Excise and Customs.

Subject: Amendment in Notification of Recruitment Rules for the post of Tax
Assistant under Central Board of Excise and Customs – regarding.

Sir/ Madam,

I am directed to say that Amendment in Recruitment Rules for the posts of
Tax Assistant under Central Board of Excise and Customs is notified vide G.S.R.
112(E) dated 08.02.2017. A copy of the above-mentioned Gazette Notification is
enclosed herewith for your kind information and necessary action. It can also be
downloaded directly from the website: www.egazette.nic.in

Yours faithfully,

Encls.: As Above

(Rajpal Singh)
Under Secretary to the Govt. of India
Tel. /Fax No.: 26162780

Copy to: (1) Webmaster, DG Systems and Data Management for uploading the
same on the website.
(2) DGHRD for information and record;

(Rajpal Singh)
Under Secretary to the Govt. of India